

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 125
(IB)-131(PB)/2022
IA-5603/2022, IA/6618/ND/2023

IN THE MATTER OF:

Orbis Trusteeship Services Pvt Ltd

... Applicant/Petitioner

Versus

Kusham Kaur

...

Respondent

Under Section: 95(1) of (IBC)

Order delivered on 12.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : Adv. Anindita R. Chowdhury, Adv. Vatsala Rai,
Adv. Sushrut Garg

For the RP : Adv. Hemant Sethi, Adv. Dhananjaya Sud, Adv.
Akhand Pratap Singh Gaur

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-5603/2022, IA/6618/ND/2023: List on 18.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)